

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Civil Contempt Petition No.200/00056/2017**  
(in OA 200/735/2013)

Jabalpur, this Monday, the 30<sup>th</sup> day of July, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Smt. Durga Rani Mitra, W/o Shobhan Mitra, aged – 50 years,  
UDC-1, Technical Training Regiment, 1<sup>st</sup> Signal Training  
Centre Jabalpur 482001 (N.I.P.) **-Petitioner**

**(By Advocate – Shri S.K. Nandy)**

**V e r s u s**

1. Union of India through its Secretary, Shri B.P. Sharma, Department of Personnel Training, Ministry of Personnel & Training, North Block, New Delhi 110011.
2. Ministry of Defence (Army) through its Secretary Shir Sanjay Mitra, South Block, New Delhi 110011.
3. The Directorate General, Lt. Gen. Ashish Ranjan, Signal 4 (C) General Staff Branch, Integrated Head Quarter of MOD (Army) DHQ PO New Delhi 110011.
4. The Commandant, Br. Vivek Dogra, 1<sup>st</sup> Signal Training Centre, PIN 901124, C/o 56 APO, Jabalpur (M.P.) 482001.

**-Respondents**

**(By Advocate – Shri Surendra Pratap Singh)**

**O R D E R (O R A L)**

**By Ramesh Singh Thakur, JM.**

Learned counsel for the respondents/contemnors submits  
that the department has approached the Hon'ble Supreme Court

by filing SLP (C) No.001510/2018, in which notices have been issued.

2. Learned counsel for petitioner confirms receipt of notice in the said SLP.

3. In such situation, we are of the view that this Contempt Petition is not maintainable at this stage.

4. Accordingly, CCP is disposed of. Notices to the Contempt Petition are discharged.

**(Ramesh Singh Thakur)  
Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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